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Initial public offer of equity shares on the main board of BSE Limited ("BSE") and National Stock Exchange of India Limited ("NSE", and together with BSE, the "Stock Exchanges") in compliance with Chapter II of the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) Regulations, 2018, as amended ("SEBI ICDR Regulations").

Please scan this QR code to view the Red Herring Prospectus and Abridged Prospectus

CALIBER
Unearthing Possibilities

CALIBER MINING AND LOGISTICS LIMITED

(FORMERLY KNOWN AS CALIBER MERCANTILE PRIVATE LIMITED)

(TO BE LISTED ON THE MAIN BOARD OF BSE AND NSE)

Our Company was incorporated as 'Caliber Mercantile Private Limited' a private limited company under the Companies Act, 2013 pursuant to the certificate of incorporation issued by the Registrar of Companies, Maharashtra at Mumbai on July 3, 2014. The name of our Company was subsequently changed to 'Caliber Mining and Logistics Private Limited', pursuant to a resolution passed by our Board of Directors on June 17, 2024 and a special resolution passed by our Shareholders on July 5, 2024 and a fresh certificate of incorporation was issued by the Registrar of Companies, Central Processing Centre on July 29, 2024. Subsequently, the name of our Company was changed from 'Caliber Mining and Logistics Private Limited' to 'Caliber Mining and Logistics Limited' pursuant to conversion of our Company from a private limited company to a public limited company, pursuant to a resolution passed by our Board of Directors on July 29, 2024 and a special resolution passed by our Shareholders on July 30, 2024, and a fresh certificate pursuant to such conversion was issued by the Registrar of Companies, Central Processing Centre on September 10, 2024. For further details, of changes in name and the registered office of our Company see ***"History and Certain Corporate Matters"*** on page 346 of the Red Herring Prospectus dated July 13, 2026 **("RHP")**.

Corporate Identity Number: U74999MH2014PLC255811

Registered Office: MIDC Chandrapur Industrial Area, Plot No. B-38 to B-48, Chinchala Village, Chandrapur – 442406, Maharashtra, India**; Corporate Office:** Park Avenue, 11th Floor, Chhaoni Rd, New Colony, Nagpur – 440 001, Maharashtra, India

Contact Person: Riddhi Harish Varma, Company Secretary and Compliance Officer; **Tel:** + 91 7122996128; **E-mail:** investors@cmll.in, **Website:** www.cmll.in

OUR PROMOTERS: MOHIT SATISHKUMAR CHADDA, ANUJ KRISHANLAL CHADDA, MANISH KRISHANLAL CHADDA, RAHUL ROSHANLAL CHADDA AND PRIYA ANUJ CHADDA

INITIAL PUBLIC OFFERING OF UP TO [●] EQUITY SHARES OF FACE VALUE OF ₹ 10 EACH ("EQUITY SHARES") OF OUR COMPANY FOR CASH AT A PRICE OF ₹ [●] PER EQUITY SHARE (INCLUDING A PREMIUM OF ₹ [●] PER EQUITY SHARE) ("OFFER PRICE") AGGREGATING UP TO ₹45,000.00 LAKHS COMPRISING A FRESH ISSUE OF UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹40,000.00 LAKHS BY OUR COMPANY (THE "FRESH ISSUE") AND AN OFFER FOR SALE OF UP TO [●] EQUITY SHARES AGGREGATING UP TO ₹5,000.00 LAKHS COMPRISING AN OFFER FOR SALE OF UP TO [●] EQUITY SHARES BY MOHIT SATISHKUMAR CHADDA AGGREGATING UP TO ₹1,250.00 LAKHS, [●] EQUITY SHARES BY ANUJ KRISHANLAL CHADDA AGGREGATING UP TO ₹1,250.00 LAKHS, [●] EQUITY SHARES BY MANISH KRISHANLAL CHADDA AGGREGATING UP TO ₹1,250.00 LAKHS AND [●] EQUITY SHARES BY RAHUL ROSHANLAL CHADDA AGGREGATING UP TO ₹1,250.00 LAKHS (THE "PROMOTER SELLING SHAREHOLDERS", AND SUCH EQUITY SHARES OFFERED BY THE PROMOTER SELLING SHAREHOLDERS, THE "OFFERED SHARES") (SUCH OFFER FOR SALE BY THE PROMOTER SELLING SHAREHOLDERS, THE "OFFER FOR SALE" AND TOGETHER WITH THE FRESH ISSUE, THE "OFFER"). THE OFFER WILL CONSTITUTE [●] % OF THE POST-OFFER PAID UP EQUITY SHARE CAPITAL OF OUR COMPANY. OUR COMPANY HAS COMPLETED PRE-IPO PLACEMENTS FOR A PRICE OF ₹424 PER EQUITY SHARE. FOR FURTHER DETAILS OF PRE-IPO PLACEMENTS BY OUR COMPANY FROM THE DATE OF THE DRHP, PLEASE REFER TO "ADDITIONAL INFORMATION TO INVESTORS" HEREIN BELOW.

NOTICE TO INVESTORS AND ADDENDUM TO THE RHP DATED JULY 13,2026

Potential Bidders may note the following

i. Our Company has received intimations dated July 15, 2026 from each of our Promoter Selling Shareholders, namely, Mohit Satishkumar Chadda, Anuj Krishanlal Chadda, Rahul Roshanlal Chadda and Manish Krishanlal Chadda (collectively, the "**Transferors**"), that they have sold Equity Shares at a price of ₹ 424 per Equity Share, after the date of the RHP, as set out below ("**Transfers**"):

Date of transfer / Date of DIS	No. of Equity Shares	Name of Transferee	Face value per Equity Share (₹)	Transfer price per Equity Share(₹)	Nature of considerations	Total considerations (₹)	Percentage of pre-Offer Equity Share capital of the Company (%)
Mohit Satishkumar Chadda							
July 15, 2026*	2,94,812	Carnelian Asset Management & Advisors Private Limited	10	424	Cash	12,50,00,288	0.53%
Anuj Krishanlal Chadda							
July 15, 2026	2,94,811	Baring Private Equity India Fund 6	10	424	Cash	12,49,99,864	0.53%
Rahul Roshanlal Chadda							
July 15, 2026*	58,963	Baring Private Equity India Fund 6	10	424	Cash	2,50,00,312	0.11%
July 15, 2026*	1,17,924	Anchorage Capital Fund - Anchorage Capital Scheme III	10	424	Cash	4,99,99,776	0.21%
July 15, 2026*	1,17,924	Anubhuti Value Trust - Anubhuti Value Fund 2	10	424	Cash	4,99,99,776	0.21%
Manish Krishanlal Chadda							
July 15, 2026*	1,17,924	Baring Private Equity India Fund 6	10	424	Cash	4,99,99,776	0.21%
July 15, 2026*	1,76,887	Carnelian Asset Management & Advisors PrivateLimited	10	424	Cash	7,50,00,088	0.32%

The transferees are not connected with the Company, the Promoters, the Promoter Group, the Directors, KMPs, Subsidiaries, Associates, Group Companies and the directors or KMPs of the Subsidiaries, Associates, Group Companies.

**Pursuant to the share purchase agreement dated July 15, 2026 executed between Transferors and the transferees, the DIS has been duly submitted for effecting the transfer of the Equity Shares. The transfer is currently under process, and the date of transfer shall be updated in the Prospectus.*

ii. The details of secondary transactions of Equity Shares by our Promoters, members of the Promoter Group and the Promoter Selling Shareholders are set out in the table below

Date of transfer / Date of DIS	Number of Equity Shares transferred	Details of Transferor	Details of transferee	Transfer / Transmission	Face value (₹)	Transfer price per Equity Share (₹)	Nature of consideration
July 15, 2026*	2,94,812	Mohit Satishkumar Chadda	Carnelian Asset Management & Advisors Private Limited	Transfer	10	424	Cash
July 15, 2026	2,94,811	Anuj Krishanlal Chadda	Baring Private Equity India Fund 6	Transfer	10	424	Cash
July 15, 2026*	58,963	Rahul Roshanlal Chadda	Baring Private Equity India Fund 6	Transfer	10	424	Cash
July 15, 2026*	1,17,924	Rahul Roshanlal Chadda	Anchorage Capital Fund - Anchorage Capital Scheme III	Transfer	10	424	Cash
July 15, 2026*	1,17,924	Rahul Roshanlal Chadda	Anubhuti Value Trust - Anubhuti Value Fund 2	Transfer	10	424	Cash
July 15, 2026*	1,17,924	Manish Kishanlal Chadda	Baring Private Equity India Fund 6	Transfer	10	424	Cash
July 15, 2026*	1,76,887	Manish Kishanlal Chadda	Carnelian Asset Management & Advisors Private Limited	Transfer	10	424	Cash

**Pursuant to the share purchase agreement dated July 15, 2026 executed between Transferors and the transferees, the DIS has been duly submitted for effecting the transfer of the Equity Shares. The transfer is currently under process, and the date of transfer shall be updated in the Prospectus.*

iii. The shareholding of the Transferors, pre-Transfers and post-Transfers, are set out below:

Sr. No.	Name of transferor	Nature of relationship with the Company	No. of Equity Shares held pre-transfer	No. of Equity Shares held post-transfer	Percentage of total pre-Offer paid up Equity Share capital (%) after the Transfers
1.	Mohit Satishkumar Chadda	Promoter Selling Shareholder	1,90,23,000	1,87,28,188	33.48
2.	Anuj krishanlal Chadda	Promoter Selling Shareholder	1,34,77,000	1,31,82,189	23.56
3.	Rahul Roshanlal Chadda	Promoter Selling Shareholder	1,03,50,000	1,00,55,189	17.97
4.	Manish krishanlal Chadda	Promoter Selling Shareholder	66,80,000	63,85,189	11.41

iv. Aggregate pre-Offer shareholding of our Promoters, members of our Promoter Group (other than our Promoters), Promoter Selling Shareholders and the additional top 10 Shareholders:

The aggregate pre-Offer and post-Offer equity shareholding and percentage of the pre-Offer and post-Offer paid up Equity Share capital of our Promoters, members of Promoter Group (other than our Promoters), Promoter Selling Shareholders, and the additional top 10 Shareholders as on the date of this Notice is set forth below:

Sr. No	Name of the Shareholder	Pre-offer		Post Offer [(1)]			
				At a lower end of the Price Band (₹402)		At a upper end of the Price Band (₹424)	
		Number of Equity Shares of face value ₹ 10	Percentage of total pre-Offer paid-up equity share capital on a fully diluted basis (%)	Number of Equity Shares of face value ₹ 10	Percentage of total pre-Offer paid-up equity share capital on a fully diluted basis (%)	Number of Equity Shares of face value ₹ 10	Percentage of total pre-Offer paid-up equity share capital on a fully diluted basis (%)
	Promoters						
1	Mohit Satishkumar Chadda#	1,87,28,188	33.48%	1,84,17,242	27.95%	1,84,33,376	28.20%
2	Anuj Krishanlal Chadda#	1,31,82,189	23.56%	1,28,71,244	19.53%	1,28,87,378	19.71%
3	Rahul Roshanlal Chadda#	1,00,55,189	17.97%	97,44,244	14.79%	97,60,378	14.93%
4	Manish Krishanlal Chadda#	63,85,189	11.41%	60,74,244	9.22%	60,90,378	9.32%
5	Priya Anuj Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
	Total (A)	**4,84,70,755**	**86.64%**	**4,72,26,974**	**71.67%**	**4,72,91,510**	**72.34%**
	Promoter Group (other than Promoters)						
1	Sumanlata Krishnakumar Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
2	Sunita Honey Chachra	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
3	Krishanlal Dogarram Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
4	Roshanlal Dogarram Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
5	Shivani Rahul Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
6	Neelam Manish Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
7	Anjana Satishkumar Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
8	Kirti Mohit Chadda	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
9	Rachna Wadhwa	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
10	Arti Sethi	1,20,000	0.21%	1,20,000	0.18%	1,20,000	0.18%
11	Sunita Kapila	4,166	0.01%	4,166	0.01%	4,166	0.01%
	Total (B)	**12,04,166**	**2.15%**	**12,04,166**	**1.83%**	**12,04,166**	**1.84%**
	Additional Top 10 Shareholders						
1	Abakkus Four2Eight Opportunities Fund (Acting through its Investment Manager Abakkus Asset Manager LLP)	20,83,333	3.72%	20,83,333	3.16%	20,83,333	3.19%
2	Anchorage Capital Fund- Anchorage Capital Scheme III	15,33,019	2.74%	15,33,019	2.33%	15,33,019	2.34%
3	Baring Private Equity India Fund 6	8,25,471	1.48%	8,25,471	1.25%	8,25,471	1.26%
4	Carnelian Asset Management & Advisors Private Limited	4,71,699	0.84%	4,71,699	0.72%	4,71,699	0.72%
5	Scarlet Ventures LLP	3,53,773	0.63%	3,53,773	0.54%	3,53,773	0.54%
6	Maithili Gagan Chaturvedi	1,17,925	0.21%	1,17,925	0.18%	1,17,925	0.18%
7	Anuj A Sheth	1,17,924	0.21%	1,17,924	0.18%	1,17,924	0.18%
8	Anubhuti Value Trust - . Anubhuti Value Fund 2	1,17,924	0.21%	1,17,924	0.18%	1,17,924	0.18%
9	Manish Jugraj Jain Huf	1,04,167	0.19%	1,04,167	0.16%	1,04,167	0.16%
10	Narayanlal Mishrilal Sarada	83,333	0.15%	83,333	0.13%	83,333	0.13%
	Total (C)	**58,08,568**	**10.38%**	**58,08,568**	**8.82%**	**58,08,568**	**8.88%**
	Total (A+B+C)	**5,54,83,489**	**99.18%**	**5,42,39,708**	**82.32%**	**5,43,04,244**	**83.06%**

[(1)] To be updated at Prospectus stage

 # Also, Promoter Selling Shareholders

Pursuant to the Transfers, the section titled 'Capital Structure' beginning on page 112 of the RHP, will be suitably updated in the Prospectus, including details of (i) Secondary Transactions of Equity Shares of our Company; (ii) total number of Shareholders and the Shareholding Pattern of our Company; (iii) Shareholders holding more than 1% shareholding of our Company as on date; (iv) Build-up of equity shareholding of our Promoters, and (v) shareholding of the Promoters, members of the Promoter Group and Selling Shareholders.

Please note that Equity Shares transferred as part of the Transfers do not form part of the Equity Shares proposed to be offered by the Promoter Selling Shareholders in the Offer for Sale. The Equity Shares transferred as part of the transfers shall be subject to lock-in in accordance with Regulation 17 of the SEBI ICDR Regulations, as applicable.

Please note that pursuant to the Sale of Shares, there will be no change in control of the Company and Mohit Satishkumar Chadda, Anuj Krishanlal Chadda, Manish Krishanlal Chadda, Rahul Roshanlal Chadda and Priya Anuj Chadda will continue to be the Promoters of the Company.

The transferee are not connected with the Company, the Promoter(s),Promoter Group(s), Directors or Key Managerial Personnal, Subsidaires, Group Company and their directors and Key Managerial Personnel in any manner.

Pursuant to the transfers, details of the weighted average cost of acquisition disclosed on the cover page of the RHP shall be updated as follows:

Name of the Promoter Selling Shareholder	Type	Number of Equity Shares Offered / Amount (In ₹ Lakhs)	Weighted Average Cost of Acquisition# (In ₹ Per Equity Share)
Mohit Satishkumar Chadda	Promoter Selling Shareholder	Up to [●] Equity Shares aggregating to ₹ 1,250.00 lakhs	0.18
Anuj Krishanlal Chadda	Promoter Selling Shareholder	Up to [●] Equity Shares aggregating to ₹ 1,250.00 lakhs	0.04
Manish Krishanlal Chadda	Promoter Selling Shareholder	Up to [●] Equity Shares aggregating to ₹ 1,250.00 lakhs	Nil
Rahul Roshanlal Chadda	Promoter Selling Shareholder	Up to [●] Equity Shares aggregating to ₹ 1,250.00 lakhs	Nil

Pursuant to the Transfers, details of (i) the weighted average cost of acquisition disclosed in the section 'Capital Structure - Weighted average cost of acquisition of all shares transacted for last 3 years, 18 months and one year' on page 141 of the RHP shall be updated as follows:

Weighted average cost of acquisition of all shares transacted in the three years, 18 months and one year preceding the date of this Notice:

Period	Weighted Average Cost of Acquisition (in ₹)#	Cap Price is [•] times the Weighted Average Cost of Acquisition	Range of acquisition price: Lowest Price – Highest Price (in ₹)
Last 3 year	327.82	1.29	NIL-424.00
Last 1 year	424.00	1.00	424.00-424.00
Last 18 months	424.00	1.00	424.00-424.00

 # Computed based on the equity shares acquired/allotted/purchased/gifted (including acquisition pursuant to transfer).

Weighted average cost of acquisition of the Promoters and Selling Shareholders in the last three year preceding the date of this Notice

The weighted average cost of acquisition per Equity Share by the Promoters and the Promoter Selling Shareholders in the last three years preceding the date of this Notice is as follows:

Name of the Promoter	Number of Equity Shares held as of the date of this Notice	Weighted Average cost of acquisition per Equity Share (in ₹)	Since incorporation Weighted Average cost of acquisition per Equity Share (in ₹) in the last one year prior to the date of this Notice	Weighted Average cost of acquisition per Equity Share (in ₹) in the last eighteen months prior to the date of this Notice	Weighted Average cost of acquisition per Equity Share (in ₹) in the last three years prior to the date of this Notice
Mohit Satishkumar Chadda^	1,87,28,188	0.18	NA	NA	NA
Anuj Krishanlal Chadda^	1,31,82,189	0.04	NA	NA	NA
Rahul Roshanlal Chadda^	1,00,55,189	Nil	NA	NA	NA
Manish Krishanlal Chadda^	63,85,189	Nil	NA	NA	NA
Priya Anuj Chadda	1,20,000	Nil	NA	NA	Nil

**As certified by the Statutory Auditor, by way of their certificate dated July 15, 2026*

^Also a Promoter Selling Shareholder

Weighted average cost of acquisition of the Promoters and Selling Shareholders in the one year preceding the date of this Notice

The weighted average price at which our Promoters and the Promoter Selling Shareholders acquired the Equity Shares in the last one year preceding the date of the red herring prospectus are as follows:

Name of the Shareholder	Number of Equity Shares acquired in the one year preceding the date of this Notice*	Weighted average price per Equity Share (₹)*
Promoters	NIL	NIL

**As certified by the Statutory Auditor, by way of their certificate dated July 15, 2026*

Details of price at which specified securities were acquired in the last three years preceding the date of this Notice by our Promoters, the Promoter Group, the Selling Shareholders and the Shareholders with rights to nominate one or more directors on the Board or other rights.

Except as disclosed below, none of the Equity Shares were acquired in the last 3 years, by our Promoters, members of Promoter Group, Selling Shareholders, and Shareholders entitled with right to nominate directors or any other rights. The details of the respective price at which these acquisitions were undertaken is stated below:

Shareholder	Date of the acquisition of Equity Shares	Number of Equity Shares acquired	Face value per Equity Share (in ₹)	Acquisition price per Equity Share (in ₹)	Mode of Acquisition/Nature of transaction
Name of the Promoter					
Priya Anuj Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Anuj Krishanlal Chadda)	NA (Gift received from Anuj Krishanlal Chadda)
Name of the Promoter Group					
Arti Sethi	July 04, 2024	1,20,000	10	NA (Gift received from Rahul Roshanlal Chadda)	NA (Gift received from Rahul Roshanlal Chadda)
Krishanlal Dogarram Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Anuj Krishanlal Chadda)	NA (Gift received from Anuj Krishanlal Chadda)
Sumanlata Krishankuma rChadda	July 04, 2024	1,20,000	10	NA (Gift received from Anuj Krishanlal Chadda)	NA (Gift received from Anuj Krishanlal Chadda)
Roshanlal Dogarram Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Rahul Roshanlal Chadda)	NA (Gift received from Rahul Roshanlal Chadda)
Anjana Satishkumar Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Mohit Satishkumar Chadda)	NA (Gift received from Mohit Satishkumar Chadda)
Rachna Wadhwa	July 04, 2024	1,20,000	10	NA (Gift received from Mohit Satishkumar Chadda)	NA (Gift received from Mohit Satishkumar Chadda)
Sunita Honey Chachra	July 04, 2024	1,20,000	10	NA (Gift received from Anuj Krishanlal Chadda)	NA (Gift received from Anuj Krishanlal Chadda)
Kirti Mohit Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Mohit Satishkumar Chadda)	NA (Gift received from Mohit Satishkumar Chadda)
Shivani Rahul Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Rahul Roshanlal Chadda)	NA (Gift received from Rahul Roshanlal Chadda)
Neelam Manish Chadda	July 04, 2024	1,20,000	10	NA (Gift received from Manish Krishanlal Chadda)	NA (Gift received from Manish Krishanlal Chadda)
Sunita Kapila	December 21, 2024	4,166	10	240	Cash
Other Shareholders					
Abakkus Four2Eight Opportunities Fund (Acting through its Investment Manager Abakkus Asset Manager LLP)	September 30, 2024	20,83,333	10	240	Cash

**As certified by the Statutory Auditor, by way of their certificate dated July 15, 2026*

The details of in the chapter 'Basis for Offer Price" for secondary transactions and the weighted average cost of acquisition (**"WACA"**), floor price and cap price as disclosed on page 191 and 192 of the RHP shall be updated in the Prospectus as follows to disclose the transactions set out below:

Secondary transactions:

The following are the details basis the last five secondary transactions, (secondary transactions where Promoters, Promoter Group, or Shareholder(s) having the right to nominate director(s) to the Board of the Company, are a party to the transaction), in the last preceding 3 years prior to the date of this Notice, irrespective of the size of transactions

Continued on next page...

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Date of transfer	Name of transferor	Name of transferee	No. of securities	Face value (₹)	Nature of consideration	Total consideration (₹)	Price per security (₹)
July 15, 2026	Mohit Satishkumar Chadda	Carnelian Asset Management & Advisors Private Limited	2,94,812	10	Cash (Transfer)	12,50,00,288	424.00
July 15, 2026	Anuj Krishanlal Chadda	Baring Private Equity India Fund 6	2,94,811	10	Cash(Transfer)	12,49,99,864	424.00
July 15, 2026	Rahul Roshanlal Chadda	Baring Private Equity India Fund 6	58,963	10	Cash(Transfer)	2,50,00,312	424.00
July 15, 2026	Rahul Roshanlal Chadda	Anchorage Capital Fund - Anchorage Capital Scheme III	1,17,924	10	Cash(Transfer)	4,99,99,776	424.00
July 15, 2026	Rahul Roshanlal Chadda	Anubhuti Value Trust - Anubhuti Value Fund 2	1,17,924	10	Cash(Transfer)	4,99,99,776	424.00
July 15, 2026	Manish Krishanlal Chadda	Baring Private Equity India Fund 6	1,17,924	10	Cash(Transfer)	4,99,99,776	424.00
July 15, 2026	Manish Krishanlal Chadda	Carnelian Asset Management & Advisors Private Limited	1,76,887	10	Cash(Transfer)	7,50,00,088	424.00

Note:

1.Since more than 5 secondary transactions have occurred on the same day, we have chosen to disclose all of the same for the sake of transparency and clarity.

Weighted average cost of acquisition ("WACA"), floor price and cap price

The weighted average cost of acquisition at which the Equity Shares were issued by our Company, or acquired or sold by our Promoters, the members of the Promoter Group and the Selling Shareholders are disclosed below:

Types of transactions	Weighted average cost of acquisition (₹ per Equity Share having face value of ₹ 10 each)	Floor price* (i.e., ₹ 402)	Cap price* (i.e., ₹ 424)
WACA of Primary Issuances during the last 18 months	NA	NA	NA
WACA of Secondary Transactions during the last 18 months	NA	NA	NA
Since there was no Primary Issue or Secondary Transactions, where such issuance / transfer is equal to or more than five per cent of the fully diluted paid-up share capital of our Company, the WACA based on the last five primary or secondary transactions (secondary transactions where Promoters, members of the Promoter Group, Selling Shareholder, or Shareholder(s) having the right to nominate Director(s) on the Board, are a party to the transaction), not older than three years prior to the date of this Notice irrespective of the size of transactions			
- Based on the primary transaction	327.81	1.23 times	1.29 times
- Based on the secondary transaction	424.00	0.95 times	1.00 times

Note: As certified by M/s Kailash Chand Jain & Co., Chartered Accountants, by way of their certificate dated July 15, 2026.

The above Notice should be read in conjunction with the Red Herring Prospectus and accordingly references in the Red Herring Prospectus stand updated pursuant to this Notice. The information in this Notice supplements the Red Herring Prospectus and updates the information in the Red Herring Prospectus as applicable. Investors should read this Notice in conjunction with the Red Herring Prospectus before making any investment decisions in the Offer. This Notice does not reflect all the changes that have occurred between the date of filing of the Red Herring Prospectus and the date hereof and accordingly does not include all the changes and / or updates which shall be included in the Prospectus. Please note that the information included in the Red Herring Prospectus will be suitably updated, including to the extent stated in this addendum, as may be applicable, in the Prospectus, as and when filed with the RoC, SEBI and the Stock Exchanges.

All capitalized terms used in this Notice shall, unless the context otherwise requires, have the same meaning as ascribed in the Red Herring Prospectus.

BOOK RUNNING LEAD MANAGER	REGISTRAR TO THE OFFER	COMPANY SECRETARY AND COMPLIANCE OFFICER
DAM CAPITAL **DAM Capital Advisors Limited** Altimus 2202, Level 22, Pandurang Budhkar Marg, Worli, Mumbai 400 018, Maharashtra, India **Telephone:** +91 22-4202 2500; **Email:** caliber.ipo@damcapital.in; **Website:** www.damcapital.in **Investor Grievance ID:** compliance@damcapital.in; **Contact Person:** Arpi Chheda **SEBI Registration Number:** MB/INM000011336	KFINTECH EXPERIENCE TRANSFORMATION **KFin Technologies Limited** Selenium, Tower B, Plot No-31 and 32, Financial District, Nanakramguda, Serilingampally, Hyderabad 500 032, Telangana, India **Telephone:** +91 40 6716 2222/18003094001; **E-mail:** cmll.ipo@kfintech.com; **Website:** www.kfintech.com **Investor Grievance ID:** einward.ris@kfintech.com; **Contact Person:** M Murali Krishna SEBI Registration Number: INR000000221	**Riddhi Harish Varma** Park Avenue, 11th Floor, Chhaoni Rd, New Colony, Nagpur – 440 001, Maharashtra, India **E-mail:** cs@cmll.in; **Tel:** + 91 7122996128; **Website:** www.cmll.in Investors may contact the Company Secretary and Compliance Officer or the Registrar to the Offer in case of any pre-Offer or post-Offer related grievances including non-receipt of letters of Allotment, non-credit of Allotted Equity Shares in the respective beneficiary account, non-receipt of refund orders or non-receipt of funds by electronic mode, etc. For all Offer related queries and for redressal of complaints, investors may also write to the BRLM.

For **Caliber Mining And Logistics Limited**
(formerly known as Caliber Mercantile Private Limited)
On behalf of the Board of Directors
Sd/-

Place: Chandrapur
Date: July 15, 2026

Riddhi Harish Varma
Company Secretary and Compliance Officer

Caliber Mining And Logistics Limited (formerly known as Caliber Mercantile Private Limited) is proposing, subject to receipt of requisite approvals, market conditions and other considerations, an initial public offer of its Equity Shares and has filed a RHP dated July 13, 2026 with the RoC. The RHP is made available on the website of the SEBI at www.sebi.gov.in as well as on the website of the BRLM i.e., DAM Capital Advisors Limited at www.damcapital.in, the website of the NSE at www.nseindia.com and the website of the BSE at www.bseindia.com and the website of the Company at www.cmll.in. Any potential investor should note that investment in equity shares involves a high degree of risk and should refer to the RHP, including the section titled ***"Risk Factors"*** beginning on page 26 of the RHP.

This announcement is not an offer of securities for sale in the United States or elsewhere. This announcement has been prepared for publication in India only and is not for publication or distribution, directly or indirectly, in or into the United States. The Equity Shares offered in the Offer have not been and will not be registered under the U.S. Securities Act of 1933, as amended ("U.S. Securities Act"), or any state securities laws in the United States, and unless so registered, may not be offered or sold within the United States, except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and in accordance with any applicable U.S. state securities laws. Accordingly, the Equity Shares are being offered and sold only outside the United States in "offshore transactions" as defined in, and in reliance on, Regulation S under the U.S. Securities Act and applicable laws of the jurisdictions where such offers and sales occur. Any public offering of securities to be made in the United States will be made by means of a prospectus that may be obtained from the issuer or the selling security holder and that will contain detailed information about the company and management, as well as financial statements. No public offering or sale of securities in the United States is contemplated. The Equity Shares have not been and will not be registered, listed or otherwise qualified in any other jurisdiction outside India and may not be issued or sold except in compliance with the applicable laws of such jurisdiction.